

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5732

ANSWERED ON:28.04.2015

WOMEN IN POLICE FORCE

Meena Shri Harish Chandra;Panda Shri Baijayant "Jay";Ranjan (Pappu Yadav) Shri Rajesh;Tadas Shri Ramdas Chandrabhanji

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present ratio of female to male police personnel in the State police forces, State-wise;
- (b) the steps being taken to improve the ratio in respect of female police personnel;
- (c) whether the Ministry of Home Affairs has received recommendations from any Organisation/Committee regarding the strength and working condition of women in police forces and if so, the details thereof;
- (d) whether any advisories has been issued to the States on the basis of such recommendations and if so, the details thereof; and
- (e) the other measures taken by the Government to provide basic amenities including housing facilities for women personnel and encourage women to join police forces?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): As on 01.01. 2014, the actual strength of women police personnel is 6.11% at all India level. (Annexure-I)
- (b): Ministry of Home Affairs has issued an advisory dated 04.09.2009 to all State/UTs Governments to increase of women police to 33% of the total strength.

All the State Governments have been requested to create additional posts of women constable/SIs by converting the vacant posts of male constables into the posts of women constables. It has also been aimed that each police station should have at least 3 women sub-inspectors and 10 women police constables, so that a women help desk is manned round the clock.

(c) to (e): " Public Order" and " Police" are "State subjects" as per entry 2 of the list II of the VII schedule of the constitution of India. Therefore, it is the responsibility of the State Governments/UTs administration to give adequate representation to women in the State Police Forces. The Centre advises the States from time to time to bring in requisite reforms in the police administration.

In order to improve the working condition of women in police forces, Bureau of Police Research Development (BPR&D), an organisation under Ministry of Home Affairs organizes a National Level Conferences for Women in Police. The 6th National Conference for Women in Police was organized in Guwahati, Assam on 26-28 February, 2014. Recommendations/ suggestions received by Government from time to time are taken into consideration in the schemes and policies of the Government.